

INSTRUCTIONS REGARDING PRINTERS TO JUDICIAL OFFICERS

It is clarified that printer is attached to Laptop allotted to Judicial Officer. Same has to be deposited at the time of retirement. Proforma of receipt is as under:-

RECEIPT/UNDERTAKING

I, RHJS/RJS presently posted as....., , do hereby acknowledge that I have received HP Printer Sr.Nohaving Model No. HP Laser Jet 1022 along with Toners (3 No.).

I hereby further give undertaking that at the time of retirement I will return the above Printer to the High Court on working condition and without causing any damage to it.

(Signature with Seal)

NAME :
PHONE No. :
MOBILE No. :